Form GST -TRP -1

[See Rule]

Application for Enrolment as Tax Return Preparer under Goods and Services Tax Act, <<20...>>

S. No.	Particulars	M/O/D	
1.	Type of Application	М	New Renewal
2.	Enrolling Authority	М	Centre Authority State Authority
3.	State	M	
4.	Jurisdiction	M	
5.	Period of Enrollment	M	From
			То
6.	Enrolment sought as:	М	
6.1	Chartered Accountant holding COP		
6.2	Company Secretary holding COP		
6.3	Cost & Management Accountant holding COP		
6.4	Lawyer currently licensed to practice		
6.5	Retired employee of Centre / State Revenue Department		
6.6	Others		
7.	Applicant Details		

7.1	Name		
7.2	Date of Birth	М	
7.3	Gender	М	
7.4	Aadhar	0	
7.5	PAN	М	
7.6	Mobile Number	М	
7.7	Landline Number	0	
7.8	E Mail Id	М	
8.	Professional Address	М	
	Building No./ Flat No./ Door No.		
	Floor No.		
	Name of the Premises/ Building		
	Road/ Street Lane		
	Locality / Area /Village		
	District		
	State		
	PIN Code		
9.	Qualification Details	М	
	Qualifying Degree		
	Affiliation University/Institute		

	Membership/ Enrollment Number							
	Date of Enrollment/ Membership							
	Membership Valid up to							
10. Verification and Declaration								
I/We hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my/our knowledge and belief and nothing has been concealed there form Signature of Authorized Signatory (Tax Return Preparer) E-Sign/ DSC								
	Signature of Au	itilorizeu Signatory	(Tax Retuin Treparet)		· ·			
				Full Name (first name, m	iddle, last name)			
Place								
Date								
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